

OA-1393/2000

12.03.2003

Hon.. Mr. Justice R.R.K. Trivedi, V.C.

Shri S.K. Pandey brief holder
of Shri Lalji Sinha, counsel
for the applicant. Shri A. Mohiley,
learned counsel appearing for
the respondents.

Counsel for the applicant
submits that this O.A. has
been rendered infructuous and
it may be dismissed. The O.A.
is dismissed as infructuous.
No order as to costs.


V.C.

Shukla-